Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAGMESH SINGH GALI NO. - 3, ADRASH COLONY, SHADIPUR JULANA, TEH - JULANA, HARYANA, 126101 **Roll No -** 701

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DHUP SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SATYAVATEE TYAGEE C/O SHRI RAJ BANWARE, ADVOCATE, NAGAR PANCHAYAT, BODRI, WARD NO.- 7, DIST:-BILASPUR, CHHATTISGARH, CHHATTISGARH, 495220

Roll No - 702

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI KUNWAR DAS

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

on application form)

Photograph

(Similar to that affixed

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. WASIM MIYAN AZAD CHOWK MANGLA, , CHHATTISGARH, 495001 **Roll No -** 703

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI RAFIQUE MIYAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TARUN KUMAR PRAJAPATI BANSPARA WARD DHAMTARI, TEH. - DHAMTARI, CHHATTISGARH, 493773 **Roll No -** 704

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI HOLARAM PRAJAPATI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. PUSHPA SINGH OPP. ARA MILL, TAPKARA ROAD, KUNKURI, CHHATTISGARH, 496225 **Roll No -** 705

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI PRAFUL SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GANESHWAR RAM DHRUW VILLAGE - KOLIYARI, POST+ TEHSIL AND DISTRICT -DHAMTARI, , CHHATTISGARH, 493773 **Roll No -** 706

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI AGHANU RAM DHRUW

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AARTI JADIYA INFRONT OF BATA SHOWROOM, JADIYA JEWELLERS FORT ROAD, , MADHYA PRADESH, 486001 **Roll No -** 707

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI N.L. JADIYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MAHENDRA SINGH DAHARIYA Q.NO. - 42, SECTOR -2, AMLIDIH, VIDYA NAGAR, CHHATTISGARH, 492006 **Roll No -** 708

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI M.L. DAHARIYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKHILESH DALPATI A-29, PHASE - I, RAJKISHORE NAGAR, , CHHATTISGARH, 495006 **Roll No -** 709

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SUREET SINGH DALPATI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH KUMAR VILLAGE - BHADURPUR MANPHORA, POST -GHATAYAN,, UTTAR PRADESH, 251314

Roll No - 710

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAHAVIR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Category - UR

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANITA HEMU KALANI CHOWK, SINDHI COLONY, NEAR MATA MANDIR, GONDIA , MAHARASHTRA, 441601 **Roll No -** 711

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RAJKUMAR SHIVAN DAS

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH KUMAR VILL. AND P.O. - BICHHOR, TEHSIL -PUNHANA, HARYANA, 122508 **Roll No -** 712

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV RAM

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR SINGH SECTOR - 3, H.NO. -3, GREATER GREEN PARK COLONY BISALPUR ROAD, UTTAR PRADESH, 243006 **Roll No -** 713

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMESHWAR DAYAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATISH KANTILAL ANKAR BEHIND S.T. DEPO, NEW LAXMI NAGAR, TAH. & DISTT.- GONDIA, MAHARASHTRA, 441614 **Roll No -** 714

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KANTILAL BALCHAND ANKAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHYORAJ SINGH H.NO. - 536, SEC - 45, HARYANA, 121003 **Roll No -** 715

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHYAMBIR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAKSHMI NARAIN H.NO. - 109, NEHRU KUTIYA, MALKA GANJ, , DELHI, 110007

Roll No - 716

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OM PRAKASH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANISHA CHAWLA B-82, TRIVENI NAGAR GOPALPURA BYPASS, , RAJASTHAN, 302018 **Roll No -** 717

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI BASANT KUMAR CHAWLA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR DUBEY C-42/6B, GALI NO. 2, 5TH PUSTA, GAMRI EXT., DELHI, 110053

Roll No - 718

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI AMBIKA PRASAD DUBEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINAY KUMAR SRIVASTAVA 4/139, L.I.G. AWAS VIKASH COLONY YOJNA NO. 3 JHUNSI,, UTTAR PRADESH, 211019 **Roll No -** 719

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OM PRAKASH SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARJEET SINGH CHAWLA CHAWLA WATCH INFRONT OF DR. KESHARWANI HOSPITAL, SADAR BAZAR, DIST:- , CHHATTISGARH, CHHATTISGARH, 493332 **Roll No -** 720

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI NARENDRA SINGH CHAWLA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SAMRA WAHAB 17/71 - D NAWAB KA HATA KANPUR NAGAR - 01, DIST:- , UTTAR PRADESH, UTTAR PRADESH, 208001 **Roll No -** 721

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MOHAMMAD WAHABUDDIN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHIRENDRA KUMAR DUBEY 8/2 COLLEGE ROAD RANIGANJ, , WEST BENGAL, 713347 **Roll No -** 722

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SACHCHIDANAND DUBEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH PATHAK 18/29/TF-3 AMOL APARTMENT, A.C. BANJREE ROAD, TAGORE TOWN, DIST:- , UTTAR PRADESH, UTTAR PRADESH, 211002 **Roll No -** 723

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MR. VIRENDRA KANT PATHAK

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEKANAND MISHRA BHATAWALIA EAST, NATHNAGAR, H.NO. 187/4, , UTTAR PRADESH, 274001 **Roll No -** 724

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUBHASH CHANDRA MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANT KUMAR KURRE MIG-582 PADMNABHPUR, DURG ,, CHHATTISGARH, 491001 **Roll No -** 725

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI JAGO DAS KURRE

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR VISHWAKARMA SHIVAY-CARRIER FOUNDATION COACHING, NEAR JMD SCHOOL BANKERS COLONY, PARMANATPUR, , UTTAR PRADESH, 222002 **Roll No -** 726

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV KUMAR VISHWAKARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJ NARAYAN TRIPATHI SANJAY COLONY, BALODA BAZAR, , CHHATTISGARH, 493332 **Roll No -** 727

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI AMBIKA PRASAD TRIPATHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NUSHRAT TAHSIN QUADRI SRISHTI SADAN BESIDE YASH PALACE KARBALA ROAD ,, CHHATTISGARH, 495001 **Roll No -** 728

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI MUKHTAR AHMAD QUADRI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KISHOR KUMAR SHARMA H.NO-06 STATE BANK COLONY SUNDER NAGAR,, CHHATTISGARH, 492013 **Roll No -** 729

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI ARUN KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BASIT NIYAZ ALI HAIDARI HAIDARI MONDHA ROAD OPP. YADAV BUILDING KAMPTEE ,, MAHARASHTRA, 441001 **Roll No -** 730

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NIYAZ ALI HAIDARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. JYOTI SNEHI DEPUTY DIRECTOR, PROSECUTION OFFICE COMPAUND DISTRICT AND SESSIONS COURT, , CHHATTISGARH, 491001 **Roll No -** 731

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI PITAMBER SINGH NABHGESH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

(Similar to th

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHAL PANJABRAO MOHOD VAKIL MOHOD 4A, LOKMANYA SOCIETY RENUKA VIHAR BABULKHEDA,, MAHARASHTRA, **Roll No -** 732

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PANJABRAO VAKIL MOHOD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AVNISH KUMAR H.NO-6654 NEW NAVIN NAGAR, , UTTAR PRADESH, 247001 **Roll No -** 733

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DHIR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MD.SHAH FAISAL KHAN AZAD NAGAR ROAD NO 1 PELWAL PO- PELAWAL PS-KATKAMSANDI,, JHARKHAND, **Roll No -** 734

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI MD. ISLAM KHAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 9. There is no provision for the supplementary answer Sheet.
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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVIN AHUJA INSIDE STREET NO 1 NEAR CHANDAKBADA FAFADIH " CHHATTISGARH, 492009 **Roll No -** 735

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI GANESH AHUJA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAUSHAL PRASAD KOSARE VILLAGE BHARDAKALA PO-BALDEVPUR TAH-KHAIRAGARH,, CHHATTISGARH, 491881 **Roll No -** 736

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE SHRI LALDAS KOSARE

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVASI GOUD WARD 15 HIRAGIR DAFAI PO- HALDIBARI CHIRMIRI,, CHHATTISGARH, 497451 **Roll No -** 737

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI SAWRA GOUD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAMMAD SHAKIR AHMAD TAJ NAGARS FIRST STREET KHAIR MOHAMMAD PLOT, OLD CITY, AKOLA, , MAHARASHTRA, 444002 **Roll No -** 738

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOHAMMAD YUSUF

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHUKRACHARYA DUBEY WARD NO- 10 KALSHI DAFAI HALDI BADI CHIRMIRI,, CHHATTISGARH, 497451 **Roll No -** 739

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI RAJ NARAYAN DUBEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMAR PANKHA FLAT NO 202 DRAUPADI KUNJ APARTMENT NEW PATLIPUTRA COLONY NEAR OBC BANK CHURCH ROAD PATNA " BIHAR, 800013 **Roll No -** 740

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. RAM LAKHAN PANKHA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHARAT BHUSHAN H.NO.1729/17 HUDA JAGADHRI,, HARYANA, 135003 **Roll No -** 741

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TARA CHAND

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SURAJ KUMAR MISHRA KRISHNA VIHAR KRISHNA NAGAR BEHIND RAJESH STEEL INDUSTRY P.S- SUNDAR NAGAR TIKRAPARA " CHHATTISGARH, 492001

Roll No - 742

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI DURGA PRASAD MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJVEER SINGH VILLAGE- RAJABPUR PO- LAKSAR , , UTTARAKHAND, 247663 **Roll No -** 743

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KALU RAM

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANKUSH KANSAL AD 29 ANSAL SURYODAYA VIHAR SHASTRI NAGAR,, UTTAR PRADESH, 250004 **Roll No -** 744

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMAN PRAKASH KANSAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANT KUMAR JOSHI APPA PURA DURG, , CHHATTISGARH, 491001 **Roll No -** 745

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE KASTUR CHAND JOSHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANEESHA SHARMA H.NO.-476/1 JAI DEVI NAGAR GARH ROAD MEERUT,, UTTAR PRADESH, 250002 **Roll No -** 746

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI DEV DUTT SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. APARNA SHARMA H.NO-146, WARD NO.- 41 KELABADI,, CHHATTISGARH, 491001 **Roll No -** 747

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI KRISHNA KANT SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIMAL SINGH 4H.305 INDIRA GANDHI NAGAR JAGATPURA, , RAJASTHAN, 302017 **Roll No -** 748

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARI SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANDEEP SINGH VILLAGE+POST BHABSI RAIPUR, , UTTAR PRADESH, 247452 **Roll No -** 749

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOHAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK CHAUHAN 41/363 RADHA KRISHNA MANDIR LANE NARHI, , UTTAR PRADESH, 226001 **Roll No -** 750

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI S.R. CHAUHAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARENDRA MEWARA D-26 RADHA VIHAR N.S. ROAD SODALA,, RAJASTHAN, 302019 **Roll No -** 751

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. UTTAM CHAND CHAUDHARY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ATUL SHARMA 98 CENTURY HOMES NEAR PATRAKAR COLONY MANSAROVAR JAIPUR,, RAJASTHAN, 302020 **Roll No -** 752

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ANIL KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAKESH PATEL 268 - BHAGAT SINGH WARD NEAR MOTI NAGAR THANA- SAGAR, MADHYA PRADESH,

Roll No - 753

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAHADEV PRASAD PATEL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TATSAT MISHRA 20 MINI MIG GOVINDPUR, , UTTAR PRADESH, 211004

Father's / Husband's Name : SHRI RAMESH CHANDRA MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR **Roll No -** 754

Category - UR

Domicile of C.G. - NO

Gender - MALE

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH CHAND JAISWAL KALYANPUR KABOOLPUR JAUNPUR, UTTAR PRADESH, 222180 **Roll No -** 755

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI LALBAHADUR JAISWAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. APRAJIT BOUDH 12/835 BHUPENDRA PURI NEW WATER TANK, GALI NO-4 MODINAGAR , , UTTAR PRADESH, 201204 **Roll No -** 756

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI KUNDAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEEN PRAKASH YADAV VILLAGE- MAKSOODANPATTI, PO- CHILH, , UTTAR PRADESH, 231312 **Roll No -** 757

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GHAN SHYAM SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR PANDEY C/O. ANIL SONAKAR LODGE , 11/13 B BANK ROAD KATRA , , UTTAR PRADESH, 211002 **Roll No -** 758

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAHENDRA PANDEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND KUMAR DUBEY 1-THORN HIL ROAD ABOVE SBI CANT , CIVIL LINE,, UTTAR PRADESH, 211001 **Roll No -** 759

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMA SHANKER DUBEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ DWIVEDI LIG- 19, A.D.A. COLONY, MUIRABAD, , UTTAR PRADESH, 211002 **Roll No -** 760

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHAGVATI PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA SINGH DISTRICT PROSECUTION OFFICE REWA NEAR S.P.OFFICE, , MADHYA PRADESH, 486001 **Roll No -** 761

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMAYAN PRATAP SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

. .

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVI SHANKER AGNIHOTRI HIG-4, HOUSING BOARD CHIRAHULA COLONY,, MADHYA PRADESH, 486001 **Roll No -** 762

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VISHNU PRASAD AGNIHOTRI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DIGENDRA VASHISTHA HNO. 146, KOTRASULTANABAD,, MADHYA PRADESH, 462003 **Roll No -** 763

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMDAS VASHISTHA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PARUL THAKUR E-10, JANAK PURI, HOUSING SOCIETY, AJANTA COLONY, GARH ROAD,, UTTAR PRADESH, 250004 **Roll No -** 764

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RAVI KUMAR TOMAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Photograph

on application form)

Affix Passport Size

(Similar to that affixed

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJIV KUMAR SINGH ADPO OFFICE, TYONTHAR, , MADHYA PRADESH, 486220 **Roll No -** 765

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHNA CHANDRA GOPAL SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIRENDRA JANARDAN RAMA VALLY, STREET NO. L/10 BODRI, CHHATTISGARH, 495220

Roll No - 766

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI K. R. JANARDAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMAR SINGH GRAM AND POST- KUTHILA, TEHSIL- TEONTHAR , , MADHYA PRADESH, 486223 **Roll No -** 767

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJENDRA SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUPRATIM BHATTACHARYA KALITALA LANE, NEAR BENGAL COLD STORAGE, BAIDYABATI, PS.- SERAMPORE,, , WEST BENGAL, 712222 **Roll No -** 768

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MADHUSUDAN BHATTACHARYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAVLESH KUMAR TRIPATHI VILLAGE- BIGAHIYA, POST- BIYUR SAIDABAD, , UTTAR PRADESH, 221508 **Roll No -** 769

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TRIBHUVAN DATT TRIPATHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BRAJENDRA AMIY 15/103, MALHAR, SAHARA STATE, JANKIPURAM, UTTAR PRADESH, 226021

Roll No - 770

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI K.D. RAI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEVENDRA PRATAP UPADHYAY B-512, B-BLOCK , HIGH COURT GOMATINAGAR, , UTTAR PRADESH, 226001 **Roll No -** 771

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NAVAL KISHOR UPADHYAY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN KUMAR TIWARI SHASTRI NAGAR , HAVELIA JHUNSI,, UTTAR PRADESH, 211019 **Roll No -** 772

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI RAJ NARAYAN TIWARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND KUMAR GUPTA 311/15A GOVINDPUR TELIYARGANG,, UTTAR PRADESH, 211004 **Roll No -** 773

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM NATH PRASAD GUPTA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KARUNA KANT UPADHYAY 1/2H/8A, LANE NO. 8 , VISHNAPURI COLONY, PONGHAT,BAMRAULI,, UTTAR PRADESH, 211012 **Roll No -** 774

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAI SHANKAR UPADHYAY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ROHIT PANDEY 143A/8, CHAKLAL MOHAMMAD NAINI,, UTTAR PRADESH, 211008 **Roll No -** 775

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV SHANKAR PANDEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph (Similar to that affixed

Affix Passport Size

on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SAIYYAD KALIM AKHTAR MOHALLA-RAHIMPUR, P.O. AND P.S.-LOHTA,, UTTAR PRADESH, 221107 **Roll No -** 776

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI YAD ALI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINOD KUMAR MALVIYA HANUMAN MARKET, NEAR HANUMAN MANDIR, WARD-10, SALAMATPUR, SUNARI PANCHAYAT-SALAMATPUR,, MADHYA PRADESH, 464651 **Roll No -** 777

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUNKA MALVIYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph Similar to that affixe

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL SINGH DAGAR C/O R.P. SINGH, 293, ABU LANE, UTTAR PRADESH, 250001 **Roll No -** 778

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI R.P. SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PROSENJIT MUKHERJEE C/O B.D. NANDA, S-13,AMRAWATI KAMDAHARI, POST- GARIA,, WEST BENGAL, 700084 **Roll No -** 779

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GOUR CHANDRA MUKHERJEE

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKRAM SONI H.N.-07, NYAY VIHAR COLONY, SITAPUR ROAD, UTTAR PRADESH, 226201 **Roll No -** 780

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI BRIJESH KUMAR SONI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHYUDAY MISRA 15/170, SEC-15, INDIRA NAGAR,, UTTAR PRADESH, 226016 **Roll No -** 781

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI INDRASAN MISRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMITESH KUMAR MISHRA C/O DR. DEEPTI MISHRA, 4/3 T.B. COLONY, TELIYAR GANJ, , UTTAR PRADESH, 211004 **Roll No -** 782

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DHYAN CHANDRA MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AARTI KAPLE DISTRICT PUBLIC PROSECUTION OFFICE, S.P. OFFICE CAMPUS,, MADHYA PRADESH, 481001 **Roll No -** 783

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LT. PRABHAKAR RAO KAPLE

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BRAJESH KUMAR RAI 2/38, RAMANAND NAGAR ALLAHAPUR,, UTTAR PRADESH, 211006 **Roll No -** 784

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI FATAYA NARAYAN RAI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHER BAHADUR YADAV VILL-CHAUKHAD PURE ANTI, POST-PURE KESHAV RAI,, UTTAR PRADESH, 230502 **Roll No -** 785

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HANUMAN PRASAD YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND KUMAR YADAV VILL-ADARI, POST-BARAWAN,, UTTAR PRADESH, 222143 **Roll No -** 786

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMYASH YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BALENDRA KUMAR SHARMA CHAMBER NO.- 40, COLLECTORATE COURT, SAHARANPUR,, UTTAR PRADESH, 247001 **Roll No -** 787

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHEESH PAL SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Dominilo of C C

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADIP KUMAR RAI 512-MUMFORDGANJ,, UTTAR PRADESH, 211001 **Roll No -** 788

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SATISH CHANDRA RAI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRANAT PAL TRIPATHI 106, STANLEY ROAD, BELY COLONY, , UTTAR PRADESH, 211002 **Roll No -** 789

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI K.B. TRIPATHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH KUMAR SRIVASTAVA A/201, GOVINDPUR COLONY, NEAR POLICE CHOWKI, , UTTAR PRADESH, 211004 **Roll No -** 790

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE N.L. SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEZ ASLAM C/O RANA MEDICAL STORE, OPP. S.B.D. DISTRICT HOSPITAL, BAJORIA ROAD, , UTTAR PRADESH, 247001 **Roll No -** 791

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ALLADIA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NALNEESH KUMAR H.N.-C-27/8, PAPER MILL COLONY, NISHADGANJ, , UTTAR PRADESH, 226006 **Roll No -** 792

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DR. RAM AUTAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH PANDEY VILL-CHERUIRAM, POST- HARIHARPUR, BEDAULI,, UTTAR PRADESH, 231001 **Roll No -** 793

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TEJESHWAR PRASAD PANDEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRADEEP SONBARSE NEAR RANG OFFICE RAMPURA, DEODARA, , MADHYA PRADESH, 481661

Roll No - 794

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAROTI SONBARSE

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JYOTI SHUKLA H.N.-363, BADRI BHAWAN, MOH.- MIYANPUR, POST-KTY, , UTTAR PRADESH, 222002 **Roll No -** 795

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BADRI PRASAD SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PARAMJIT H.N.-1458/17, UTTAM NAGAR, TOWER COLONY, HANSI,, HARYANA, 125033 **Roll No -** 796

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI SH. SURINDER SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

_ __ __

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAPINJAL KUMAR VILL-CHANDPUR POST- BIKAPUR, , UTTAR PRADESH, 224204 **Roll No -** 797

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHAGWAN DAS NISHAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. HEENA MOHANLAL MISTRY H.N.-31/A, MADHLI AALI, BHUI GAON, VASAI WEST, , MAHARASHTRA, 401201 **Roll No -** 798

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MOHANLAL MISTRY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

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PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJKUMAR AMARVANSHI Q.N.-219, JHARNA, GHORAWADI KHURD, TEH-JUNNARDEO, , MADHYA PRADESH, 480555 **Roll No -** 799

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RATILAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMESHWER PRASAD SHRIVAS BEHIND RADHAKRISHN TEMPLE, WARD-20, P.O.-JANJGIR,, CHHATTISGARH, 495668 **Roll No -** 800

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI KASHI RAM SHRIVAS

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNA KUMAR SINGH VILL-FATNA, POST-KATRA, BAHADUR GANJ,, UTTAR PRADESH, 271802 **Roll No -** 801

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JANG BAHADUR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHARMENDRA KUMAR SINGH KOREKHANA, DEOKALI, P.S.- KOTWALI NAGAR, POST- JANAURA,, UTTAR PRADESH, 224001 **Roll No -** 802

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHAMSHER BAHADUR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DEEPMALA VERMA C/O SUSHILA YADAV, 212, DILKHUSHA PARK, NEAR UCO BANK, NEW KATRA EXTENTION SCHEME,, UTTAR PRADESH, 211002 **Roll No -** 803

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MR. OM NARAIN VERMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR NAI KUNJA, WARD-5,, RAJASTHAN, 335512 **Roll No -** 804

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIVNATH YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NITIN KESWANI D 53/97 A-2, PARWATIPURI COLONY, GURUBAGH, , UTTAR PRADESH, 221001 **Roll No -** 805

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PARMA NAND KESWANI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESHWRI PRASAD N.G.-204, KALINDIPURAM,, POST- GTB NAGAR, , UTTAR PRADESH, 211016 **Roll No -** 806

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RUDRA DEV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

und's Name :

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA KUMAR KUMAWAT 227, SATYADEV NAGAR, BEHIND HAWA BUNGLOW,, MADHYA PRADESH, 452009

Roll No - 807

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LT. SHRI R.C. KUMAWAT

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVEEN PAREEK GALI N.-3, DEO NAGAR,NARSINGH PURA, FOY SAGAR ROAD,, RAJASTHAN, 305001 **Roll No - 808**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SATYA NARAIN SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SHARMILA GAUD A/303, LAVENDER BLDG., EVERS HINE NAGARI, NEAR VITTHAL MANDIR, VASAI EAST, , MAHARASHTRA, 401208 **Roll No - 809**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SUNIL GAUD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV KUMAR SINHA SHEO DAYAL NAGAR NEAR SUNDAR VAN, POST-KADMA, P.S.-KATKAMDAG,, JHARKHAND, 825302 **Roll No -** 810

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SHEO KUMAR PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMBARISH SHANKAR KULESHWARI BABU COLONY, MUNKA BAGICHA GALI, , JHARKHAND, 825301 **Roll No -** 811

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ARUN PRABHAT SINHA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDIP KUMAR VINJRAJBHAI KHANTED INFRONT OF GUJRATI NATIONAL HIGH SCHOOL, RAIL TOLY, GONDIA, , MAHARASHTRA, 441614 **Roll No -** 812

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VINJRAJ CHUNILAL KHANTED

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJNISH DWIVEDI 34, MAHALAXMI NAGAR, OPP. TO VINDHYACHAL ACEDAMY,, MADHYA PRADESH, 455001 **Roll No -** 813

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VERENDRA KUMAR DWIVEDI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANTKUMAR TAYDE YASHWANT NAGAR, DEORI ROAD, AMGAON, TEH-AMGAON, , MAHARASHTRA, 441902 **Roll No -** 814

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHANDRAKANT

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY KUMAR YADAV NEAR JAI HIND CHOWK KAPA, LODHI PARA, PANDRI,, CHHATTISGARH, **Roll No -** 815

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SANT RAM YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KANHAIYALAL LILHARE AT NIMBA, POST-SALEKASA, TEH-SALEKASA,, MAHARASHTRA, 441916

Roll No - 816

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MEHATARLAL LILHARE

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR R/O H.N.-1443, GALI NO.-99, TRINAGAR, ANAJ MANDI, KANHAIYA NAGAR, , DELHI, 110035 **Roll No -** 817

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI BABAN LAL DAS

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH YADAV B/3 POLICE LINE, CENTRAL KOTWALI, MTH COMPOUND, , MADHYA PRADESH, 452007

Roll No - 818

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI YADUPATI YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRIYANKA SISODIYA 280, MIG VIJAY NAGAR,, MADHYA PRADESH, 455001 **Roll No -** 819

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI R.C. SISODIYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR THAKUR SHOP NO.-217, 2ND FLOOR, ORBIT TOWER, SUNDAR NAGAR RAIPUR,, CHHATTISGARH, 492001 **Roll No -** 820

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI VEER SINGH THAKUR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. KHAN SAFIYANAZ UMAR KHAN R/O DR. UMAR KHAN, NEAR SAFEWAY MOTORS, MANKAPUR,, MAHARASHTRA, 440030

Roll No - 821

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI BASIT N HAIDARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PARVEZUDDIN SHEIKH 44- ASHOKA COLONY - GANESH NAGAR ,, MAHARASHTRA, 441601 **Roll No -** 822

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ZAHIRUDDIN SHEIKH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MITHILESH KUMAR SHARMA C/O RAM KUMAR AT OKNI TELI TOLA P.O. HAZARIBAG P.S. - SADAR, , UTTAR PRADESH, 825301 **Roll No -** 823

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAGHUNANDAN SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR CHAURASIA WARD NO.1, NEAR POST OFFICE MAHARAJPUR,, MADHYA PRADESH, 471501 **Roll No -** 824

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MR. BHAGIRATH CHAURASIA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAGHUVEER SINGH 1067/548B/7C UNCHWAGARI RAJAPUR, , UTTAR PRADESH, 211002 **Roll No -** 825

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHADRA PAL SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUNIL SHUKLA S/O GULAB SHUKLA- VILL+POST - AKORHI MO. -EAST, , UTTAR PRADESH, 231307 **Roll No -** 826

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GULAB SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RUCHI SRIVASTAVA PLOT NO. 36- A, LANE NO. 6 BHAKTI NAGAR COLONY PANDEYPUR, , UTTAR PRADESH, 221002 **Roll No -** 827

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RUDRA PAL SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV DUTT SHARMA H.N. 112 BALRAMPUR HOUSE MUMFORDGANJ, , UTTAR PRADESH, 211002 **Roll No -** 828

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARI DUTT SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR CHATURVEDI DEPUTY- DIRECTOR PROCECUTION OFFICE RAMANUJGANJ NEAR DIST. COURT, DIST:-BALRAMPUR, CHHATTISGARH, CHHATTISGARH, 495220 **Roll No -** 829

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI JAGANNATH CHATURVEDI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA KUMAR DUBEY VILL- ISIPUR POST- BARAGAON,, UTTAR PRADESH, 221204 **Roll No -** 830

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DIWAKAR DUBEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH SUBHASH NAGAR WARD NO. 4, GALLI NO. 1 NEAR CIVIL COURT NARWANA,, HARYANA, 126116

Roll No - 831

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. ISHWAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUDHIR MISHRA 1/378, RASHMI KHAND SHARDA NAGAR ,, UTTAR PRADESH, 226002 **Roll No -** 832

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM PRATAP MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAVINDER TYAGI CHAMBER NO. 144 DIST. COURT KARNAL,, HARYANA, 132001 **Roll No -** 833

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM NARESH TYAGI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANOJ KUMAR S/O OM PRAKASH SINGH R/O VILL- KHAJURI, POST RAJABPUR, , UTTAR PRADESH, 244236 **Roll No -** 834

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI OM PRAKASH SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHWINI KUMAR H.N. 355A/274A MUMFORDGANJ, , UTTAR PRADESH, 211002 **Roll No -** 835

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIVA KUMAR LAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. VARSHA SHRIVASTAVA E-8 GOLDEN HILLS NEAR A.G. CLASSIC KOLAR ROAD,, MADHYA PRADESH, 462042 **Roll No - 836**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LATE. SUJESH SHRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AVADHESH KUMAR TRIPATHI 634/A-46, JAGDISHWARAM VIHAR, TAKROHI, INDIRA NAGAR,, UTTAR PRADESH, 226016 **Roll No -** 837

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GOVIND PRASAD TRIPATHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAM PRAKASH PANDEY ADVOCATE SHED NO. 24 CIVIL COURT CAMPUS FAIZABAD,, UTTAR PRADESH, 224001 **Roll No -** 838

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI PARASHURAM PANDEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANAND KUMAR SINGH 45-DEV NAGAR, NEAR SECT- 8, INDIRA NAGAR, , UTTAR PRADESH, 226016 **Roll No -** 839

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI UDAI PRATAP SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BIPIN KUMAR RAI FLAT NO. 806, BLOCK -A DR. R.M.L.I.M.S. CAMPUS, VIBHUTI KHAND,,, UTTAR PRADESH, 226010

Roll No - 840

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARI SHANKER RAI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAM BILAS KARIYARY VILL- PUTPURA CHOTE BHATAPARA WARD N. 12, P.S. - JANJGIR,, CHHATTISGARH, 495668 **Roll No -** 841

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI FIRAN LAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK KUMAR SINGH 538 KHA/175 SHIV NAGAR TOWER WALI GALI SITAPUR ROAD KHADRA,, UTTAR PRADESH, 226020 **Roll No - 842**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ABHAY KUMAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VRISHBHAN SHUKLA SHADE NO. 21 CIVIL COURT FAIZABAD, , UTTAR PRADESH, 224001 **Roll No -** 843

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAVI SHANKAR SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKAS SHRIVASTAVA 241, PARKOTA HILLS, , MADHYA PRADESH, 470002 **Roll No -** 844

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BADRI VISHAL SHRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SADA SHANKER YADAV VILL- BITHALPUR POST-RANIGANJ THANA-RANIGANJ, UTTAR PRADESH, 230304 **Roll No -** 845

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHARAT PRASAD YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHUTOSH KUMAR MISHRA VILL- VIJAYPURA, POST- SANDVA,, UTTAR PRADESH, 231001 **Roll No -** 846

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJDHAR MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHIRAJ KUMAR DIXIT C.K 64/36 HIRAPURA,, UTTAR PRADESH, 221001 **Roll No -** 847

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE. PRABHU NATH DIXIT

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHUPENDRA KUMAR PANDEY 46/23 GANESH NAGAR MUIRABAD, , UTTAR PRADESH, 274304 **Roll No -** 848

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGDISH NARAYAN PANDEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RACHNA VYAS A-1016 G.T.B NAGAR KARELI,, UTTAR PRADESH, 211016 **Roll No -** 849

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LT. SHRI P.C. VYAS

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR PANDEY VILL- MURKA P.O.- KAMARI TH- SHANKARGARH " CHHATTISGARH, 497118 **Roll No -** 850

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI MUKHDEW PANDEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NEHA RADHESHYAM CHOWDHARY 72, MHADA COLONY, NAVNEET NAGAR, 8TH MILE, AMRAVATI ROAD, , MAHARASHTRA, 440023

Roll No - 851

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RADHESHYAM

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

2:00 P.M. to 5:00 P.M.

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NIRMAL SINGH H.NO. 170 FIRST FLOOR SECT. 17 H.U.D.A. JAGADHRI, , HARYANA, 135003 **Roll No -** 852

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JARNAIL SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MIR CHAND SAINI H.N. 441 ROOP NAGAR COLONY JAGADHRI, , HARYANA, 135003 **Roll No -** 853

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI GIAN CHAND SAINI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP KUMAR 27-E MUIR ROAD RAJAPUR PRAYAGRAJ,, UTTAR PRADESH, 211001 **Roll No -** 854

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARI SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TARUN KUMAR KAUSHIK A-BLOCK H.N. 36/13 SHASTRI NAGAR MEERUT, , UTTAR PRADESH, 250004 **Roll No -** 855

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARENDRA KUMAR KAUSHIK

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. PUSHPA SAHU VILL- DABHA P.O.- KARELI CHHOTI THANA MAGARLOD, , CHHATTISGARH, 493662 **Roll No - 856**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI NAKCHHEDA RAM SAHU

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

D

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRIYANKA SHARMA SAKET COLONY G-3 JAGDALPUR, , CHHATTISGARH, 494001 **Roll No -** 857

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI RAM NARAYAN SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NETAJI MADHUKAR RAUT 24-RAUT LAYOUT, GHATANJI, TALUKA- GHATANJI,, MAHARASHTRA, 445301 **Roll No -** 858

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MADHUKAR BAPURAO RAUT

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MITHILESH KUMAR VERMA GHANTA GHAR ROAD JHANWAGURH,, UTTAR PRADESH, 231001 **Roll No -** 859

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE KOMAL CHAND VERMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJENDRA SINGH DHAKAR NEW COLONY TOPE WALA MOHALLA JIWAJIGANJ LASHKAR, , MADHYA PRADESH, 474001 **Roll No -** 860

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARI BHAJAN SINGH DHAKAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RISHI CHANDAN MIG/D- 24 HARMU HOUSING COLONY RANCHI,, JHARKHAND, 834002 **Roll No -** 861

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SANJEEV KUMAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK YADAV 1067/548 B/ 7C UNCHWAGARI RAJAPUR ,, UTTAR PRADESH, 211002 **Roll No -** 862

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KALPNATH YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR YADAV 001, NETA, S. R. A. CHS. LTD, NEXT TO VASTU RESIDENCY NANCY COLONY, BORIVALI EAST,, MAHARASHTRA, 400066 **Roll No - 863**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHYAM NARAYAN YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. RANI CHANDRA KIRAN YADAV DIST. COURT RAMANUJ GANJ , DIST:-BALRAMPUR , CHHATTISGARH, CHHATTISGARH, 497220 **Roll No -** 864

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI LATE LAKXMAN PRASAD YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VARADA VASU PRIYA H.N. 1/491 GOLAGHAT RAMNAGAR POST-RAMNAGAR, , UTTAR PRADESH, 221008 **Roll No -** 865

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI AMIT KUMAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SITA SONI SANJAY MED. STORE NEAR T.CP.C KOTAHAMADWAS ROAD SIDHI THANA GOPAD BANAS, , MADHYA PRADESH, 486661 **Roll No - 866**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHRAVAN KUMAR SONI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARENDRA YADAV ANURADHA. BLDG NO. 531 FLAT NO. A/21 SEC. 5 SRISHTI COMPLEX MIRA ROAD EAST,, MAHARASHTRA, 401107 **Roll No -** 867

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGANNATH YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SUNANDA SAHAI B-36/43-43 SHUBHANKAR 1ST FLOOR BRAHMANAND NAGAR COLONY DURGAKUND, DIST:-, UTTAR, UTTAR PRADESH, 221005

Roll No - 868

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LATE LAL JI SAHAI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

on application form)

(Similar to that affixed

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAUSHLESH PRASAD PATEL H.NO 11/1229 INDRA NAGAR BARA NEAR PUJA KIRANA STORE, REWA , , MADHYA PRADESH, 486001 **Roll No -** 869

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TIRATH PATEL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

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Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAGHAV SHARMA H.NO. 100 SHRI RAM BHAWAN MOHALLA MARWAHAN KOTWALI BAZAR , PUNJAB, 146001 **Roll No -** 870

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PREM KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKHILESH KUMAR VILLAGE AND P.O. BANTHRA TEHSIL SADAR, , UTTAR PRADESH, 242001 **Roll No -** 871

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI SHIV KUMAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MR. GAJENDRA KULHARE 126/248 JAG JEEVAN RAM NAGAR,, MADHYA PRADESH, 452011 **Roll No -** 872

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MR. RAMESH KULHARE

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH CARPENTER 3 VISHWAKARMA NAGAR UJJAIN ROAD, , MADHYA PRADESH, 455001 **Roll No -** 873

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJARAM CARPENTER

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TENDAN KUMAR SAHU VILLAGE- KHURSENGA, P.O.-KONDAPAR, TH.-KURUD,, CHHATTISGARH, 493661 **Roll No -** 874

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI BODHAN LAL SAHU

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph (Similar to that affixed

Affix Passport Size

on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA KUMAR SHARMA P.NO. 64 GREEN COLONY MOTI NAGAR VAISHALI NAGAR, RAJASTHAN, 302021 **Roll No -** 875

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE NARSINGH DEV SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK GUPTA M 711 AASHIYANA, LUCKNOW, UTTAR PRADESH, 226012 **Roll No -** 876

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE RAM KISHORE GUPTA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SIDDHARTH DAYAL MMIG, C-131, KURSI ROAD ALIGANJ, UTTAR PRADESH, 226021 **Roll No -** 877

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ARUN KUMAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

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8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARENDRA KUMAR MAHIPAL WARD NO 60 PATEL CHOWK, THEKEDAR MOHALLA MAIN ROAD GEVRA BASTI KUSMUNDA, , CHHATTISGARH, 495454 **Roll No -** 878

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI NABHE RAM MAHIPAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KABIR AHMED MOHALLA QAZIWARA NEAR SABZI MANDI, POST-JEWAR,, UTTAR PRADESH, 203135 **Roll No -** 879

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAMIL AHMED

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PUSHPENDRA KUMAR DIXIT H.NO. 138, MAHARANA PRATAP WARD NO 13 LAVKUSH NAGAR, TEHSIL -LAVKUSH NAGAR, , MADHYA PRADESH, 471515 **Roll No - 880**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NAVAL KISHOR DIXIT

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. GEETA BAGHEL VILLAGE POST KUKANAR TEHSIL CHINDGARH, , CHHATTISGARH, 494115 **Roll No - 881**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI RAGHURAM BAGHEL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AISHA KHAN NEAR ARBI MADARSA H.NO. 7/671,, UTTAR PRADESH, 247001 **Roll No -** 882

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MOHD. ASHFAQ KHAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PALAM RANA R/O NAVEEN NAGAR AHAMED BAG, , UTTAR PRADESH, 247001 **Roll No -** 883

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SIYARAM RANA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANANT MODGIL H.NO. 386/2 SECTOR- 44 A ,, PUNJAB, 160047 **Roll No -** 884

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHAN KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANMATH NATH SHARMA PURANA CHANDANIYA PARA, JANJGIR, CHHATTISGARH, 495368

Roll No - 885

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI GORE LAL SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KARAN SHARMA FLAT NO 804, HEWO APTS, GH -2, SECTOR -6, MDC, , HARYANA, 134109 **Roll No -** 886

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PAWAN KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALOK KUMAR PANDEY VILLAGE POST OFFICE- JARWEY (HARDI), VIA-JANJGIR,, CHHATTISGARH, 495668 **Roll No -** 887

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI MANAHARAN LAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK KUMAR SINGH ADVOCATE CAMPUS CIVIL COURT GARHWA P.O. GARHWA, PS.-GARHWA ,, JHARKHAND, 822114 **Roll No - 888**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BASANT KUMAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANKAMESHWAR NATH NANDAY SANJAY NAGAR SARKANDA, , CHHATTISGARH, **Roll No -** 889

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI RADHESHYAM NANDAY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR SHARMA H.NO. 33, STREET NO 15, PHASE 6, SHIV VIHAR, DELHI, 110094 **Roll No -** 890

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PREM SINGH SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEERAJ SHARMA A-3/101 FIRST FLOOR, JANAKPURI,, DELHI, 110058 **Roll No -** 891

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. L.R. SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVNEET SHARMA C 3A/ 144C, JANAKPURI, NEW DELHI , DELHI, 110058 **Roll No -** 892

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SH. S.D. SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ANITA KUJUR C/O Y.N.MISHRA, Q.NO. A/8 KANCHAN VIHAR COLONY, SEEPAT ROAD SARKANDA, , CHHATTISGARH, 495006 **Roll No - 893**

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI JAMES KUJUR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. REENA SINGH L-7, HOUSE NO. 551, VINOBA NAGAR , CHHATTISGARH, 495001 **Roll No -** 894

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHASHIDHAR SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KISHAN LAL BANJAREY VILLAGE MAHKA POST RAHOD TAHSIL PAMGARH, CHHATTISGARH, 495556 **Roll No -** 895

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE SHRI DWARIKA PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMESH VERMA C/O DR. SHUKLA CLINIC MASANGANJ , CHHATTISGARH, 495001 **Roll No - 896**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI MR. CHHATRAPAL VERMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJENDRA KUMAR SURYAVANSHI VILLAGE -GANIYARI, POST OFFICE- GANIYARI, P.S.-KOTA, TAHSIL- TAKHATPUR, , CHHATTISGARH, 495112 **Roll No - 897**

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAHAS LAL SURYAVANSHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DEEPALI MAJUMDAR NEW SARKANDA BANGALI PARA GALI NO. 4,, CHHATTISGARH, 495001 **Roll No - 898**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI BENI MADHAW MAJUMDAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANGITA SHRIVASTAVA C/O ANIL SHRIVASTAVA, AANAND NAGAR COLONY, , CHHATTISGARH, **Roll No - 899**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI LATE A.K. SHRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNA KUMAR DEWANGAN NAYA PARA CHOWK CHAKARBHATHA ROAD, BEHIND OF SBI BANK BODRI,, CHHATTISGARH, 495220 **Roll No - 900**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SARHU RAM DEWANGAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAHUL RISHI DEVAYAN WARD NO. 12, PIPRAKALA, P.O.+PS.+DIST.-GARHWA, JHARKHAND, 822114 **Roll No - 901**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NAVIN CHANDRA SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRABHAT KUMAR CHAUBEY AT P.O. HOOR MADHYA, PS AND DIST GARHWA,, JHARKHAND, 822114 **Roll No -** 902

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ALAKH NARAYAN CHAUBEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

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TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YASHPAL SINGH TANDAN JARHABHATA NEAR JATIYA TANK " CHHATTISGARH, **Roll No -** 903

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI J.L. TANDAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

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Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. ABIRA BHATTACHARYA 1/23, ISPAT NAGAR RISALI, BHILAI, P.O. CIVIC CENTRE,, CHHATTISGARH, 490006 **Roll No -** 904

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI T.R. BHATTACHARYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MD HADIUR RAHAMAN 78/D TOPSIA ROAD, 2ND FLOOR NEAR JAMURI MASJID AZAD MAHALLA,PO & PS. TILJALA, WEST BENGAL, 700039 **Roll No - 905**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAULA BOX MOLLICK

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NITIN JAIN 76 CHANDRA BHAWAN MAHAL COLONY, RAJESHWARI ROAD, , MADHYA PRADESH, 473551 **Roll No - 906**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJKUMAR JAIN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BUBNESH KUMAR H.NO. 949, SECTOR 6, HARYANA, 124103 **Roll No -** 907

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHAN DUTT

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PIYUSH DUBEY 41-B, UTKARSH ESTATE NEAR BENGALI SQUARE, MADHYA PRADESH, 452016 **Roll No - 908**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI SHAMBHU DAYAL DUBEY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VARUN SHARMA J.P.VIHAR MANGLA CHOWK, CHHATTISGARH, **Roll No -** 909

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAJKUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AKHTER HUSSAIN NEAR OLD POST OFFICE JAITHARI , MADHYA PRADESH, 484330 **Roll No -** 910

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ABID HUSSAIN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ABHA SHRIVASTAVA NEAR OF GATTANE SCHOOL, CHHATTISGARH, 495668 **Roll No -** 911

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI RAM BIHARI LAL SHRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANKET KUMAR KHANDAY BIJA P.O. BIJA TAH. TAKHATPUR, , CHHATTISGARH, 495113 **Roll No -** 912

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI MAINEJAR LAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JASVIR SINGH WARD NO. 8, SARDAR BHAGAT SINGH WARD POST KOTMA, , MADHYA PRADESH, 484334 **Roll No -** 913

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE GURUCHARAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEEN KUMAR DHURANDHAR D.L.-6, NEW CHANDELA COLONEY NEAR SHIV MANDIR AGYEYA NAGAR, CHHATTISGARH, 495001 **Roll No - 914**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI N.S. DHURANDHAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAJENDRA KUMAR SAHU QUARTER NO. G-23, NUTAN COLONEY, SARKANDA, CHHATTISGARH, **Roll No -** 915

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI KUNJ RAM SAHU

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Ger

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMBARAT PATEL RAMBHARAT PATEL ADVOCATE CIVIL COURT WADRAFNAGAR,, CHHATTISGARH, 497225 **Roll No -** 916

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE RADHESHYAM MAHTO

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHYAM KARTIK PATEL CIVIL COURT WADARAFNAGAR,, CHHATTISGARH, 497225 **Roll No -** 917

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI AKSHAYWAR PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAMUNA PRASAD KESHARI ADVOCATE, CIVIL COURT WADRAFNAGAR,, CHHATTISGARH, 497225 **Roll No -** 918

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE MISHRI LAL KESHRI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SAMEER KUMAR SHARMA 27 KHOLI CHOWK BEHIND JIWAJI RICE MILL NEHRU NAGAR,, CHHATTISGARH, 495001 **Roll No -** 919

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI ARUN KUMAR SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK SINGH PARIHAR C/0 RAJENDRA SINGH PARIHAR ADARSH COLONY POLICE LINE SHAHDOL, , MADHYA PRADESH, 484001 **Roll No -** 920

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJENDRA SINGH PARIHAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. VANDANA SONI WARD NO. 03 NEAR AZAD CHOWK KOTMA, , MADHYA PRADESH, 484334 **Roll No -** 921

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI KRISHANKANT SONI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABDUL SAMIM AKHTAR FLAT NO. 404, B-3 PUROSATTAM ENCLAVE NANDANVIHAR, P.O. - KIIT CAMPUS,, ODISSA, 751024 **Roll No -** 922

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ABDUL KALAM

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINAY KUMAR BADHOLIYA NEAR TELEPHONE EXCHANGE DHANPURI WARD - 2, POST - DHANPURI,, MADHYA PRADESH, 484114 **Roll No -** 923

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LAXMI PRASAD BADHOLIYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. DEEPTI CHAUHAN WARD 18 DHANPURI BAZAR POST - DHANPURI, , MADHYA PRADESH, 484114 **Roll No -** 924

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SURESH CHANDRA CHAUHAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEELESH SINGH Q.NO. 326 BANGWAR PROJECT, POST - BEMHAURI, BURHAR, , MADHYA PRADESH, 484110

Roll No - 925

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHOBH NATH SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH GANGWAL SURDONGAR KESHKAL. P.S. AND P.O. - KESHKAL,, CHHATTISGARH, 494331 **Roll No - 926**

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI BHANWAR SINGH GANGWAL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DINESH KUMAR DHRUW BADPARA KESHKAL, P.S. AND P.O - KESHKAL,, CHHATTISGARH, 494331 **Roll No -** 927

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LAKHAN RAM DHRUW

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Domicile

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KANWAL SINGH BAGHEL VILL. AND P.O. - DAHIKONGA, MICHIPARA, TAHSIL -KONDAGAON,, CHHATTISGARH, 494226 **Roll No -** 928

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SUKDAS RAM BAGHEL

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DILMAN RATHI MINJ R-58, RAMALIFE CITY, SAKRI,, CHHATTISGARH, 495001 **Roll No -** 929

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI RATHI MINJ

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMAR KUMAR GANDHARVA WARD NO. 3 SANJAY NAGAR BEHIND CHURCH AKALTARA,, CHHATTISGARH, 495552 **Roll No - 930**

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI RAMKHELAWAN GANDHARVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. HEMLATA GOSWAMI ACHANAKPUR BODRI, TAHSIL - BELHA,, CHHATTISGARH, 495220 **Roll No - 931**

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI SUNDER BHARTI GOSWAMI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
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Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANURAG VERMA Q.NO. B/189 PHASE - I RAMA GREEN CITY, BAIMANAGOI ROAD, SARKANDA, , CHHATTISGARH, 495001 **Roll No - 932**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE MANOJ KUMAR VERMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR SHARMA H.NO. - 280 RAJEEV GANDHI WARD PACHMADI ROAD, PIPARIA, MADHYA PRADESH, 461775

Roll No - 933

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI G.P. SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SOUMENDRA KUMAR PRADHAN VILL. - KALLA, , ODISSA, 768110 **Roll No -** 934

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ABANI KANTA PRADHAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH RAJAK PACHMARHI ROAD PIPARIYA,, MADHYA PRADESH, 461775 **Roll No - 935**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MR. LAKHAN LAL RAJAK

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARWAR SINGH RAGHUWANSHI H. NO. 331/2 BHAGAT SINGH WARD BANARJEE COLONY PIPARIYA, , MADHYA PRADESH, 461775 **Roll No - 936**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI HANUMAT SINGH RAGHUWANSHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASEEM KUMAR MOURYA 175, RAM NAGAR COLONY VILLAGE - BIJAN WADA TEHSIL- PIPARIYA,, MADHYA PRADESH, 461775 **Roll No -** 937

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SRI RAMESH CHANDRA MOURYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. THAKUR RAVINDER SINGH H. NO. 4-3-61/2/10, BHARATH GINNING, BHAINSA,, TELANGANA, 504103 **Roll No - 938**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SATYANARAYAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

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Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJGAURAV TIWARI C/O CHANDRA SHEKHAR, LINK ROAD, JANJGIR, , CHHATTISGARH, 495668 **Roll No -** 939

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI CHANDRA SHEKHAR TIWARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. MEERA KHAN TAJ COLONY NAYA MOHALLA CHHATARPUR, , MADHYA PRADESH, 471001 **Roll No -** 940

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MUSTKEEM KHAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHIRANTAN DEBNATH ISLAMPUR COURT P.O. AND P.S. ISLAMPUR ,, WEST BENGAL, 733202 **Roll No -** 941

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJENDRA KR DEBNATH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJ KISHOR MISHRA SHAHZADPUR ABDULLAHPUR NEAR MADHESIA DHARAMSALA GALI, AKBERPUR,, UTTAR PRADESH, 224122 **Roll No -** 942

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GHANSHYAM MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAXMI KANT ANURAGI VILLAGE- KARAHIYA NO-1 NEW GALLA MANDI AMWA ROAD POST-REWA, , MADHYA PRADESH, 486001 **Roll No - 943**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SHRI SAUKHI LAL VISHWAKARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR SRIVASTAVA MIG - 332, DARPAN COLONY, THATIPUR, MADHYA PRADESH, **Roll No -** 944

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMESH KUMAR SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH BAJOLIYA BEHIND MAN MANDIR CINEMA HALL GOSHPURA NO. 2 HAZIRA,, MADHYA PRADESH, 474003 **Roll No -** 945

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SRI R.N. BAJOLIYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANIL SINGH JAI STHAMB CHOK, STATION ROAD UMARIA,, MADHYA PRADESH, 484661 **Roll No -** 946

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI MOHAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. KRISHNA DEVI NAG NEAR B.G. KSHIRSAGAR SANTRA BADI DURG,, CHHATTISGARH, 491001 **Roll No -** 947

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI BABULAL NAG

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KANIKA CHAMBER NO. C - 21, FIRST FLOOR C.L. JOSEPH BLOCK TIS HAZARI COURT DELHI, DELHI, 54

Roll No - 948

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SH. SADHU RAM

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHOMMAD MORRIS ANSARI H. NO. 886 GALI NO. 11 RAJIV GANDHI NAGAR NEW MUSTAFABAD, , DELHI, 110094 **Roll No -** 949

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOHOMMAD YUNUS ANSARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAXMI SHANKAR VILL. - KAMALDI-PUR POST - CHHIBAYAN, JHUSHI,, UTTAR PRADESH, 211019 **Roll No - 950**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LALLAN PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRANTI KUMAR YADAV 83 C/2H/1 CHHOTA BAGHARA, PRAYAG,, UTTAR PRADESH, 211002 **Roll No -** 951

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HARIHAR PRASAD YADAV

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UDAY KUMAR C/O MAYA PRASAD MUHALLA FATEHPUR NEAR DURGA MANDIR, P.O. AND P.S. - SIWAN, BIHAR, 841226 **Roll No - 952**

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI MAYA PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEK SHARMA 110, HOUSING COLONY OXFORED KIDS CORNER SCHOOL KE BAGAL SE BHIND,, MADHYA PRADESH, 477001 **Roll No -** 953

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHELENDRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY SINGH FLAT NO. 55 MBK APPT. PLOT NO. 6 SECTOR - 13 DWARAKA,, DELHI, 110078 **Roll No -** 954

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAMWANT SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SAROJ RAM ADD. VILL. CHANDANIYA, PALI RODE NEAR BUDHI DEVI MANDIR,, MADHYA PRADESH, 484001 **Roll No -** 955

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHIVCHAND RAM

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVI KUMAR SINGH RAJA BAGICHA WILLIAMS TOWN, DEOGHAR, , JHARKHAND, 814112 **Roll No -** 956

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRIRAM SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRADEEP KUMAR SRIVASTAVA MOH.- KAZIPUR- I, NEAR MITTHI MATA MANDIR, TOWN AND TEH AND PO- FATEHPUR,, UTTAR PRADESH, 225305 **Roll No - 957**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OM PRAKASH SRIVASTAVA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RATNESH TIWARI AT AND PO- MALPUR, POLICE STATION- PATEPUR, , , BIHAR, 843110 **Roll No - 958**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RANDHIR TIWARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHAL KUMAR TIWARI BEHIND ORION MALL MUHADDIPUR, , UTTAR PRADESH, 273008 **Roll No -** 959

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI HANS NATH TIWARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHEESH SHARMA MOH. MANDI RAMPURA ROAD PILKHUWA HAPUR, UTTAR PRADESH, 245304 **Roll No - 960**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BIJENDRA SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMARI KANWAR BANKI MOGRA KHUDRIPARA, , CHHATTISGARH, 495447 **Roll No -** 961

Category - ST

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI ANIL KUMAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKUL KUMAR VILLAGE - NAGWAI, POST - BERNI THANA JALESAR,, UTTAR PRADESH, 207302 **Roll No -** 962

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. SAVITRI BAI VILL. - REMTE, P.O. - GINABAHAR, TAH - KUNKURI,, CHHATTISGARH, 496225 **Roll No -** 963

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI LATE MELE RAM

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK RAJORIYA BEHIND SURYA VIJAY AKHADA, VIVEKANAND WARD, BADA BAZAR,, MADHYA PRADESH, 470002 **Roll No -** 964

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KAMLESH RAJORIYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BRIJENDRA GUPTA H-3/6, HAAT MAIDAN ROAD, SHASHKIYA AWAS, NAVLAKHA,, MADHYA PRADESH, 452001 **Roll No -** 965

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SHRI SHRINIWAS GUPTA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR GUPTA A.P.O,BASTI, , UTTAR PRADESH, 272001 **Roll No -** 966

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RADHA KRISHNA GUPTA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHUPESH KUMAR SHUKLA VILLAGE- BALUWA, POST-MAHSON, , UTTAR **PRADESH**, 272124

Roll No - 967

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NAROTTAM SHUKLA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNA KUMAR MANDLOI VILLAGE- SHIVPUR, TEH.- SEONI MALWA, , MADHYA PRADESH, 461225 **Roll No -** 968

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GANESHI LAL MANDLOI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR TIWARI SHIVJATPUR, GOPIGANJ , S.R.N., UTTAR PRADESH, 221303 **Roll No -** 969

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI LATE LALCHAND TIWARI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHRUTI SINHA H.NO.43, ROAD NO. 12 EAST INDRAPURI, PO- KESHRI NAGAR,, BIHAR, 800024 **Roll No -** 970

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI SRI ONKAR NATH SINHA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN KUMAR ANANT VILLAGE- PATARHI, POST-TILKEJA, VIA- BHAISMA,, CHHATTISGARH, 495674 **Roll No -** 971

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE SHRI NARMADA PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIV KUMAR SHARMA 41-GAYATRI VIHAR, THATIPUR,, MADHYA PRADESH, 474011 **Roll No -** 972

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI KAMTA PRASAD SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVEEN PATERIA VILLAGE- BILHARI, POST-NOWGONG, , MADHYA PRADESH, 471201 **Roll No -** 973

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM NARAYAN PATERIA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKRAM SINGH CHOUHAN CHAMBER NO. -114, NOBEL CHAMBERS, SESSIONS COURT CAMPUS, , RAJASTHAN, 313001 **Roll No -** 974

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GANPAT SINGH CHOUHAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NAZMA PARVEEN 141, KUNWAR PVR, JASOLI NEAR ALIYA HOSPITAL , , UTTAR PRADESH, 243001 **Roll No -** 975

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI KAMRAN JAVED

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHAMMAD SHAMIM B-57, FIRST FLOOR, DDA COLONY, NEW JAFRABAD,, DELHI, 110032 **Roll No -** 976

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOHAMMAD ZAKI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. TULSI RAM DEWANGAN UTAI, BAJRANG-NAGAR, WARD-15, POST- UTAI, , CHHATTISGARH, 491107 **Roll No -** 977

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI CHAIT RAM DEWANGAN

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RUPESH KUMAR MISHRA 1/11580, S/F, PLOT NO. M-51&52, GALI NO. 02,SUBHASH PARK EXTENTION, NAVEEN SHAHDARA,, DELHI, 110032 **Roll No - 978**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI CHANDRA KANT MISHRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NUPUR CHOUDHARY 125, KASHI BAG COLONY , , MADHYA PRADESH, 454001 **Roll No -** 979

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI KISHORILAL CHOUDHARY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. MRS. NITESH SARWAY SHRI RAM PLAZA , TF-6 , GOLE BAZAR NEAR PNB,, CHHATTISGARH, 495001 **Roll No -** 980

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI MR. PRAKASH KUMAR SARWAY

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANISHA KAUSHAL SENGAR CHAMBER NO. -473, CIVIL COURT, RAJNAGAR, , UTTAR PRADESH, 201003 **Roll No -** 981

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI DINESH SENGAR

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

_ ____

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ANJANA MOURYA C/O. NANDINI GENERAL STORE FAVVARA CHOWK LORMI, , CHHATTISGARH, 495115 **Roll No -** 982

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI MUKESH KUMAR MOURYA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. KALYANI SHARMA BADE ATTARMUDA, WARD NO.-27, SAI VIHAR COLONY ,, CHHATTISGARH, 496001 **Roll No -** 983

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHAMBHU NATH SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJEET KUMAR SINGH MUBARAK PUR PO-RANIPUR ,, UTTAR PRADESH, 223104 **Roll No - 984**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KUNWER PRATAP SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEVESH KELA B-43 ARPA GREENS COLOY SENDRI " CHHATTISGARH, 495009 **Roll No - 985**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI GHANSHYAM PRASAD KELA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NITIN SHARMA RAJ BHAWAN GALI PANDITAN SADABAD , , UTTAR PRADESH, 281306 **Roll No - 986**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGDISH MOHAN SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SACHIN GUPTA H.NO.-417/268/2, NIWAZGANJ NEAR HANUMAT SAI MANDIR THAKURGANJ, , UTTAR PRADESH, 226003 **Roll No - 987**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SUBHASH CHANDRA GUPTA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMANAND SINGH VILLAGE HINAUTI PO-BISAURI ,, UTTAR PRADESH, 232104 **Roll No - 988**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LT. RADHE PRASAD SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHAILESH KUMAR TRIPATHI C/O SATYA DEO PANDEY ADVOCAT NEAR B.R.D. INTER COLLEGE PARASHAR NIWAS NEW COLONY, UTTAR PRADESH, 274001

Roll No - 989

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI AMRIT NATH TRIPATHI

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH KUMAR BEHIND DRCC NAI BASTI MAHADEVA SIWAN,, BIHAR, 841226 **Roll No - 990**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KAMLESHWARI PRASAD CHOURASIA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PIYUSH PRAKASH SINGH C/O J.P.SINGH JATESHWAR PURI HARPUR BALLIA , , UTTAR PRADESH, 277001 **Roll No - 991**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAI PRAKASH SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. REKHA SINHA 6A/206 AMBEDKAR VIHAR JOHRIPUR, , DELHI, 110094 **Roll No - 992**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI JAGDISH SINHA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VINOD KUMAR H.N-08 KHERA SHIKOHABAD NEW SHIV SHAKTI PUBLIC SCHOOL MELABAG SHIKOHABAD ,, UTTAR PRADESH, 283135 **Roll No - 993**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BALAN SINGH

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH SHARMA ASSIST. DIST- ATTORNEY SARKAGHAT, MINI SECRETERAT,, HIMACHAL PRADESH, 175024

Roll No - 994

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VASU DEV SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Paper I LAW

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR BHATT PLOT NO- 10 GITARA VILLA, NEAR I.I.S.E CAMPUS, KALYANPUR, , UTTAR PRADESH, 226022 **Roll No -** 995

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI T.D.BHATT

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KARUNESH KUMAR GUPTA 61 DURGAPURI, TANSEN ROAD, , MADHYA PRADESH, 474002 **Roll No - 996**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BANWARI LAL GUPTA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA KUMAR VERMA VILLAGE ALIPUR, PO-SHRIRAM VAN KUTEER,, UTTAR PRADESH, 225001 **Roll No - 997**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM CHANDRA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALOK SHARMA 375B/2, SAMBHOO NAGAR SHIKOHBAD,, UTTAR PRADESH, 283135 **Roll No - 998**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI SHASHI MOHAN SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN SHARMA H.NO. 3, TYPE-6, DUPLEX, RESIDENTIAL BLOCK, KARKARDOOMA COURT, DELHI, 110032

Roll No - 999

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. H.P. SHARMA

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJIT KUMAR VILLAGE- USMANPUR, POST- KOSHIYAWA, PS-EKANGARSARAI, BIHAR, 801301

Roll No - 1000

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI UMENDRA PRASAD

Examination Centre : ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	: